Annexure - 8

Name of the Corporate Debtor : -VGS Realty Construction Private Limited | **Date of commencement of CIRP - 21st August, 2024** | **List of creditors as on - 10.09.2024**

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Life Construction Private Limited	U45309MH2011PTC224163	04.09.2024	196,346,629.00	196,346,629.00	Unsecured	Nil	Nil	No	0%	Nil	Nil	Nil	Nil	NA

MANOJKUMAR BABULAL AGARWAL

Digitally signed by MANOJKUMAR BABULAL AGARWAL
Date: 2024.09.10 18:28:27 +05'30'

Manojkumar Babulal Agarwal
Interim Resolution Professional
For: - VGS Realty Construction Private Limited
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